

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD**

**OA/020/632/2016**

**Date of Order: 16.08.2018**

Between:

N. Narasimha Murthy,  
S/o. N. Balanarasimhulu,  
Aged about 50 years,  
Occ: Chief Office Superintendent,  
O/o Area Officer, Renigunta Railway Station,  
South Central Railway,  
Guntakal Division,  
Chittoor District, Andhra Pradesh.

....Applicant

AND

1. Union of India rep. by  
General Manager,  
South Central Railway,  
Rail Nilayam,  
Secunderabad.
2. The Divisional Railway Manager,,  
South Central Railway,  
Guntakal Division, Guntakal,  
Ananthapur District,  
Andhra Pradesh.
3. The Senior Divisional Operating Manager,  
South Central Railway,  
Guntakal Division, Guntakal,  
Ananthapur District,  
Andhra Pradesh.
4. The Senior Divisional Personnel Officer,  
South Central Railway,  
Guntakal Division, Guntakal,  
Ananthapur District,  
Andhra Pradesh.
5. B. Bhuvaneswari,  
W/o. N. Hari Prakash,  
Aged about 32 years,  
Junior Clerk,

O/o. Area Manager,  
Renigunta Railway Station,  
Renigunta, Chittoor Dist., A.P.

.....Respondents

Counsel for the Applicant  
Counsel for the Respondents

: Mr. M.C. Jacob  
: Mr. S.M. Patnaik, SC for Rlys

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER  
THE HON'BLE MR. B.V. SUDHAKAR, ADMIN. MEMBER

**ORAL ORDER**  
(Per Hon'ble Mr. Justice R. Kantha Rao, Judicial Member)

Both side counsel present.

2. Learned counsel appearing for the Applicant seeks permission to withdraw the O.A. He is permitted to do so. The O.A. is dismissed as withdrawn. No order as to costs.

**(B.V. SUDHAKAR)**  
**ADMN. MEMBER**

**(JUSTICE R. KANTHA RAO)**  
**JUDL. MEMBER**

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